

ITEM NO.2

Court No. (Video Conferencing)  
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SECTION PIL-W

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Writ Petition(s)(Civil) No(s).1232/2020

ASHWINI KUMAR UPADHYAY

Petitioner(s)

**VERSUS**

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION)

Date : 19-03-2021 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Vikas Singh, Sr. Adv.  
Mr. Ashwini Kumar Upadhyay, Adv.  
Mr. Ashwani Kumar Dubey, AOR  
Mr. Manish Kumar, Adv.  
Mr. Sandeep Mishra, Adv.  
Mr. Prashant Kr. Umrao, Adv.  
Ms. Deepeika Kalia, Adv.  
Mr. Kapish Seth, Adv.  
Mr. Mritrunjai Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
**O R D E R**

List the matter after one week to enable the petitioner to  
serve a copy of this writ petition upon the learned Attorney  
General for India.

(SANJAY KUMAR-II)  
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR